

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 50**  
ANSWERED ON 07/02/2024

**FUNDS FOR RURAL DEVELOPMENT SCHEMES**

50 SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds allotted to Kerala State under various schemes of the Ministry of Rural Development during the period of 2021-2024 is higher than as compared to recent past; and
- (b) if so, the details of allotment of funds thereof annually from 2021-2024?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI GIRIRAJ SINGH)

(a): No, Sir.

(b): Does not arise. But, so far as this Ministry is concerned, release of funds for rural development is a continuous process. Funds are released taking into account the balance of funds available with the States, submission of requisite documents / utilization certificate as per schematic requirements, ensuring proper utilization of funds already allocated under the schemes, ensuring strict adherence of the schematic guidelines and assessing the actual requirement at the ground level. This Ministry remains constantly in touch with the State Governments for effective implementation of the schemes/programmes of Rural Development and increases the allocation to States, including Kerala wherever feasible.

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